

Name of the corporate debtor:  
CIN No

Sree Shanmuga Modern Rice Mills Pvt Ltd  
U15313KA1994PTC016723

Date of commencement of CIRP:

17-Mar-23

List of creditors as on

13-Apr-23

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 vide Circular No IBBI/CIRP/36/2020 dated 27th November 2020

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	<a href="#">Secured financial creditors belonging to any class of creditors</a>	0	-	0	-	-	-	-	1	
2	<a href="#">Unsecured financial creditors belonging to any class of creditors</a>	0	-	0	-	-	-	-	2	
3	<a href="#">Secured financial creditors (other than financial creditors belonging to any class of creditors)</a>	1	81,02,05,624	1	81,02,05,624	-	-	-	3	Claim Admitted
4	<a href="#">Unsecured financial creditors (other than financial creditors belonging to any class of creditors)</a>	0	-	0	-	-	-	-	4	
5	<a href="#">Operational creditors (Workmen)</a>	0	-	0	-	-	-	-	5	
6	<a href="#">Operational creditors (Employees)</a>	0	-	0	-	-	-	-	6	
7	<a href="#">Operational creditors (Government Dues)</a>	0	-	0	-	-	-	-	7	
8	<a href="#">Operational creditors (other than Workmen and Employees and Government Dues)</a>	0	-	0	-	-	-	-	8	
9	<a href="#">Other creditors, if any, (other than financial creditors and operational creditors)</a>	0	-	0	-	-	-	-	9	
<b>Total</b>		<b>1</b>	<b>81,02,05,624</b>	<b>1</b>	<b>81,02,05,624</b>	-	-	-		

Control

81,02,05,624

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